NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

C.P. No. 138/(MAH)/2017

CORAM:

Present:

SHRI M. K. SHRAWAT

MEMBER (J)

SHRI BHASKARA PANTULA MOHAN

MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 21.08.2017

NAME OF THE PARTIES: M/s. Kohinoor Planet Constructions Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 441 of the Companies Act, 2013.

S. No. NAME DESIGNATION SIGNATURE

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ORDER C.P. No. 138/131(1)/NCLT/MB/MAH/2017

- 1. The Learned Counsel of both the sides are present. By the arter of the Bench.
- Adjourned to 20.09.2017.

Sd/-

Bhaskara Pantula Mohan Member (Judicial) 21.08.2017. Sd/-

M.K. Shrawat Member (Judicial)